

शिक्षा तथा युवक सेवा मंत्री (डा०बी०के० आर०बी०राव): (क)से(घ). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

गृह-कार्य मंत्रालय के वरिष्ठ अधिकारियों के निजी कर्मचारियों में प्रशिक्षण प्राप्त हिन्दी स्टेनोग्राफरों की नियुक्ति

8226. श्री शिवचरण लाल :

श्री राम चरण :

श्री अर्जुन सिंह भदौरिया :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार के गृह-कार्य मन्त्रालय तथा इसके अधीनस्थ कार्यालयों में कितने सचिवों, संयुक्त सचिवों तथा उप-सचिवों को क्रमशः हिन्दी तथा अंग्रेजी के स्टेनोग्राफर मिले हुए हैं ;

(ख) उनके मंत्रालय में कितने कर्मचारियों को हिन्दी स्टेनोग्राफी में प्रशिक्षण दिया गया है और उनमें से कितने कर्मचारियों को उक्त अधिकारियों तथा अन्य अधिकारियों के साथ लगाया गया है ; और

(ग) जिन लोगों को अभी तक इन पदों पर नियुक्ति नहीं किया गया है उनको इन पदों पर लगाने के लिए सरकार का विचार क्या कार्यवाही करने का है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल): (क) और (ख). एक संबद्ध कार्यालय को छोड़कर गृह मंत्रालय तथा उसके संबद्ध और अधीनस्थ कार्यालयों के बारे में अपेक्षित सूचना का एक विवरण सभा पटल पर रखा जाता है। [संघालय में रख दिया गया देखिये। संख्या LT-3382/70] उस कार्यालय के संबंध में सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी।

(ग) हिन्दी आशुलिपिकों के 4 पदों, जो गृह मंत्री, गृह मंत्रालय में मन्त्री तथा हिन्दी सलाहकार के निजी कर्मचारियों में हैं, के अतिरिक्त इस श्रेणी में पृथक से अन्य कोई पद नहीं है और न ही ऐसे कोई पद हिन्दी टाइपिस्ट के हैं। अंग्रेजी आशुलिपिक और अवर श्रेणी लिपिकों को हिन्दी आशुलिपि और हिन्दी टंकन में क्रमशः प्रशिक्षण दिया जा रहा है और आवश्यकता के अनुसार उनके ज्ञान का उपयोग किया जाता है।

Kidnapping of Children by a Monk in Delhi

8227. SHRI A. SREEDHARAN :
SHRI YASHPAL SINGH :
SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the kidnapping of three children in Delhi by a Buddhist monk on the 4th April, 1970;

(b) if so, whether Government have enquired into the matter; and

(c) What steps Government have taken or are proposing to take to prevent child lifting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A case under Section 363 I. P. C. was registered at Police Station Hazrat Nizamuddin against one Boudh Bhikshu on the allegation that he had kidnapped three children on 4. 4. 1970.

(b) The case was investigated by Crime Branch of Delhi Police but the allegations of kidnapping were not substantiated by evidence. The above mentioned Boudh Bhikshu was discharged by the Court concerned on 24. 4. 70.

(c) Beat patrolling has been intensified. Prompt legal action is taken whenever any report regarding kidnapping/missing of children is made to the police. A separate 'Missing Persons Squad' in the C. I. D. Crime. Branch is also functioning for the

purpose. Complicated cases are investigated by the Crime Branch of C. I. D. Police. Deterrent punishment under the law is proposed against the culprits when produced for trial in the court.

Shifting of a Delhi Village from its Existing place near Palam Airport

8228. SHRI BAL RAJ MADHOK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that one of the village of Delhi has been cut off from the rest of Delhi by Palam Aerodrome and that a narrow tunnel under the runway connects it with the rest of Delhi;

(b) whether it is also a fact that there is a proposal to shift this village to some other place;

(c) whether it is further a fact that implementation of this plan is being unduly delayed in spite of the pressing demand from the people of this village to shift the village elsewhere; and

(d) if so, the reasons for the delay and the definite time by which this village will be shifted to an alternative site?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b). Village Manglapuri has been acquired for the expansion of the Delhi airport. Compensation has already been paid in full to the villagers for their land etc. They have also been permitted to continue to live in Manglapuri village till an alternative site has been acquired for their village. In the meanwhile, for safety reasons, an underground tunnel has been constructed to provide access to the villagers.

(c) and (d). Action to acquire an alternative site is being taken by the Delhi Administration. It is, however, not possible to give a firm date by which this will be completed.

Need for More Air Services

8229. SHRI S. S. KOTHARI :
SHRI GADILINGANA GOWD :
SHRI D. N. PATODIA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that air services in India need to be increased;

(b) if so, what are the I. A. C. 's plans for expansion; and

(c) what new proposals have been initiated by the new Chairman for the improvement and expansion of the country's Air services?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Indian Airlines are constantly endeavouring to expand the scope of their operations.

(b) and (c). Seven Boeing 737-200 aircraft are being purchased by Indian Airlines and orders have been placed for ten more HS-748 planes manufactured in the country. With the augmentation of their fleet, Indian Airlines propose to air-link a number of new stations and substantially expand their air services.

Public Sector Hotels in Madhya Pradesh

8230. SHRI G. C. DIXIT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have under consideration any proposal to build some hotels in Madhya Pradesh in the public sector; and

(b) if so, the salient features thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) No, Sir.

(b) Does not arise.